## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/169/2016

NAME OF THE PETITIONER (S)

: Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S)

: The Reliance Motor Company Private Limited & 4

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

PRIYADARSHINI:N KEERTHII'E

Courselfor The petitioner

S. SANTHANAMISHWAN Course for I. Lalle The the Rospondent

S Santhanakrishnan, Shri T K Bhaskar, counsel for petitioner present. Shri PCS representing the respondents present. The matter shall be posted alongwith TCP 169/2016. Put up on <u>08.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)